# Reclamation of devastated land in UOa of Tikok Region

1237. DR. NAOEN SAMOA; Will the Minister of ENERGY be pleased to state:

- (a) whether it i<sub>s</sub> a fact that after the devastation of the Hills of Tikok Region caused by the Coal India Ltd. due to the commissioning of opencast mining system, the whole region has been left behind without doing any work for reclamation of the land:
- (b) if so, what is the total area of land that has been lying barren there; and
- (c) what steps Governmet have taken for reclamation of the land to make the area habitable?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MI-NISTRY OF CIVIL AVIATION (SHRI ARIF MOHAMMED KHAN): (a) to (c) After nationalisation of non-coking coal mines in 1973, opencast mining in the hills of Tikok region was started in 1978-79 and since then mining has been done over an area of amout 30 hectares. This has resulted in damage to vegetation, pollution and siltation of water courses and deposition of silt in the flat agriculture lands. Various Technical Committees have visited the area and given their recommendations for prevention of environmental damage in the area. On the basis of the recommendation of the Committee set up by the Ministry of Environment & Forests the Government had decided to stop opencast mining in Tikok region. The mining operations have Since been stopped from 5th April 1990. Restoration work is. however, to be continued.

As a result of opencast mining, besides creation of open voids over 30 hectares, 25 hectares of area along the hill slopes and an estimated area of 2000 bighas of flat agriculture land have! been affected.

Some restoration work which inter alia, includes construction of toe walls, check dams gully plugging by bamboo

mats and terracing on the slopes and plantation thereon has been done over an area of 8 hectares of excavated voids. Another 15 hectares area of overburden dumps along the hill s opes has also been restored. The balance areas of 22 hectares of excavated voids and 10 hectare of overburden dumps is yet to be restored.

Government of Assam had also set up a Technical Expert Committee which had made a number of recommendations for implementation in the opencast mining sites. The implementation of control measures have also monitored by the Assam Pollution Control Board.

# Long term plan *Ut* promote and encourage the Small Scale Unite

1238. SHRI BASUDEB MOHAPAT-RA: Will the Minister of INDUSTRY be pleased to state:

- (a) whether it is a fact that Government propose to formulate a long term perspective plan to promote and encourage the growth of small scade and tiny units in the country;
  - (b) if so, what are the details thereof; and
- (c) by when the proposal is likely to be given effect to?

THE MINISTER OF STATE IN THE DEPARTMENT OF SMALL SCALE INDUSTRIES AND A<5RO AND RURAL INDUSTRIES IN THE MINISTRY OF INDUSTRY (SHRI SRIKANTA JENA): (a) to (c) Considering the special characteristics of small and tiny units in (i) producing industrial products in a short gestation period; (ii) neating charge employment opportunities at relatively low capital cost; (iii) dispersal of industrial activity and (iv) expanding the base of indigenous entrepre-neurship successive Five Year Plan have accorded due importance to them in the overall development of the economy. Spesial measures have been taken to promote and encourage the growth of small and tiny units. The programmes, of the Central and State Governments for the development of small and tiny industries

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are generally promotional in nature and public sector outlays have been provided for catalytic purpose. As a major policy initiative to give further boost to small, village and agro based industries the Government have set up a new Department for Small Scale, Agro and Rural Industries. Government have established Small Industries Development Bank of India, for meeting the long standing demand of small and tiny units. The policies and programmes for thel promotion and growth of small and tiny units are reviewed, from time to time, keeping in view the emerging needs.

### Central assistance for setting up industrial projects in Orissa.

1239. SHRI BASUDEB MOHAPAT-RA: Will the Mini:ter of INDUSTRY be pleased to state:

- (a) the details of the central assis tance given for the industrial projects set up in Orissa during the last two years;
- (b) whether there is any proposal to set up any new industries in the State during 1989-90; and
- (c) if so, what are the details there of?

THIS MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) A sum of Rs. 5.87 Crores was reimbursed to the Government of Orissa as Central Investment Subsidy for setting up industriels in centrally identified backward districts during the years 1988-89 and 1989-90. In addition, a sum of Rs. 50 lakhs was reteased to the Government of Orissa during 1989-90 for the growth centre at Balasons approved by the Central Government under the Infrastructural Assistance Scheme.

- (b) There is no proposal to set up any new central public sector undertak ing in Orissa during the year 1990^91.
  - (c) Does not arise.

#### Share of high tension power users

1240. DR. YELAMANCHILI SIVA JI: Will the Minister of ENERGY b pleased to state:

- (a) what is the share of high tensioi power users in the country out of the total power consumption; and
- (b) what is the percentage they constitute to the total power consumers in th country?

THE MINISTER OF ENERGY WITF ADDITIONAL CHARGE OF THE MI NISTRY OF CIVIL AVIATION (SHR ARIF MOHD. KHAN): (a) and (b; During 1988-89, the share of industria power users (High Tension) w 62090 MUs against the total consump tion of 161340 MUs, which works && to about 38 per cent of the total powei consumed in the country.

### Financing of CIL projects by World Banl

- 1241. SHRI SUNIL BASU RAY: Will the Minister of ENERGY be pleas ed to state:
- (a) how many coal projects have been or are being financed by World Bank foreign 'capital;
- (b) what are the details in this regard in respect of CIL ad each of its subsidiary; and
- (c) what are the terms, conditions and cost of such finances?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MI-NISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): (a) to (c) The details of the coal project which